

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4528
TO BE ANSWERED ON 23.03.2021**

RESIDENTIAL SCHOOLS FOR SCs

†4528. SHRI ARUN SAO:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government has formulated any scheme to establish residential schools in Scheduled Castes (SCs) majority blocks in the country;
- (b) if so, the details thereof, State, district and block-wise including Chhattisgarh State;
- (c) whether there is any proposal to set up a residential school each in SCs dominated block Masturi in district Bilaspur and block Mungeli of district Mungeli in Chhattisgarh State; and
- (d) if so, the details and the present status thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a): This Department has not formulated any scheme to establish residential schools in Scheduled Castes (SCs) majority Blocks in the country. Department of School Education and Literacy, Ministry of Education establishes residential schools, viz. Kasturba Gandhi Balika Vidyalaya (KGBVs) and Jawahar Navodaya Vidyalayas (JNVs) in Scheduled Castes (SCs) majority/concentrated Districts. Further, KGBVs are set up in Educationally Backward Blocks, but not in SC majority Blocks. Therefore, decision to establish residential schools is not made on the basis of SC majority Blocks. As such, this ministry has not formulated any scheme to establish residential schools in Scheduled Castes (SCs) majority Blocks in the country.

(b) to (d): Do not arise.
